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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 977/2016 & CC(COMM) 38/2017, I.A. 10524/2018,
16746/2021, 11163/2022

COMMUNICATION COMPONENTS

ANTENNA INC.

..... Plaintiff

Through: Appearance not given.

versus

MOBI ANTENNA TECHNOLOGIES(SHENZHEN)

CO LTD

..... Defendant

Through: Mr. Rohit Rangi, Advocate for
Intervenor.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

05.09.2022

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Hon'ble Judge is not holding the Court today.

List on 09.09.2022.

By Order

(COURT MASTER)

SEPTEMBER 05, 2022/shivam